

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.11.2020 (WEDNESDAY)

COURT – IV

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	Kunal Kher-R1 Kunal Kohli-R2

02:00 PM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon’ble Mr. Balvinder Singh, Member (Technical) and Hon’ble Mr. V.P. Singh, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 340 of 2020	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd & Ors. With	Neeraj Malik	Diwakar Maheshwari
3.	Comp. App. (AT) (Ins) No. 462 of 2020	Toplight Corporation Management Pvt. Ltd. Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Pranav Gadi	Charu Bansal

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon’ble Acting Chairperson
-sd/-
Registrar**